

## RAJYA SABHA

Wednesday, the 10th May, 1972/the  
20th Vaisakha 1394 (Saka).

The House met at eleven of the clock,  
MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### REVISION OF PAY SCALES OF TEACHERS

\*61. SHRI K. B. CHETTRI :†  
SARDAR AMJAD ALI :  
SHRI PRANAB KUMAR  
MUKHERJEE :  
DR. R. K. CHAKRABARTI :

Will the Minister of EDUCATION  
AND SOCIAL WELFARE be pleased to  
state :

(a) whether the question of revision of  
pay scales for the teaching and non-teaching  
staff of different primary and secondary  
schools and Colleges has been referred to  
the Pay Commission set up by the Central  
Government; and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE AND IN THE  
DEPARTMENT OF CULTURE (PROF.  
D. P. YADAV) : (a) and (b) The terms  
of reference of the Pay Commission  
provide for the consideration of the pay  
scales and conditions of service of the teach-  
ing and non-teaching staff who are Govt.  
employees of such schools and colleges as  
are directly under the Central Government  
or the Union Territory Administration  
State Governments normally have their own  
Pay Commissions.

SHRI K. B. CHETTRI : Sir, I could  
not follow what he said. I did not follow  
his reply.

PROF. D. P. YADAV : Why ? I read  
it out. Anyway, I will read it out a bit  
loudly.

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mission provide for the consideration of the

†The question was actually asked on floor  
of the House by Shri K. B. Chettri.

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Government employees of such schools and  
colleges as are directly under the Central  
Government or the Union Territory Admin-  
istration. State Governments normally  
have their own Pay Commissions.

MR. CHAIRMAN : Any question you  
want to ask ?

SHRI K. B. CHETTRI : Yes, Sir. The  
teachers are called the nation builders. But  
these nation builders can hardly hope to  
make both ends meet in these days of rising  
prices of the essential commodities. Even  
their small pay. . .

MR. CHAIRMAN : Now what is your  
question, please ?

SHRI K. B. CHETTRI : I am coming  
to that point, Sir.

MR. CHAIRMAN : You put the ques-  
tion at once.

SHRI PRANAB KUMAR MUKHER-  
JEE : Sir, it is his maiden question.

SHRI A. G. KULKARNI : Sir, it is  
his first question.

MR. CHAIRMAN : Yes, I know it.  
Please put your question, Mr. Chettri.

SHRI K. B. CHETTRI : Sir, will the  
hon. Minister enlighten the House as to  
whether there is any separate proposal to  
set up a separate Pay Commission to revise  
the scales of the teachers and whether, in  
meantime, the Government can give any  
interim relief to the teaching and non-  
teaching staff ?

MR. CHAIRMAN : All right. Thank  
you.

PROF. D. P. YADAV : Sir, this is a  
broad question. Actually, so far as the  
Kothari Commission is concerned, it recom-  
mended that from 1966 onwards the teachers  
serving under the State Governments should  
be paid as per their recommendation and  
Government of India should pay that  
amount to the State Governments and we

hope that the State Governments will be coming forward to enhance the salary and pay structure of the teachers.

MR. CHAIRMAN : Yes, Mr. Amjad Ali. Not here. Yes, Mr. Pranab Kumar Mukherjee.

SHRI PRANAB KUMAR MUKHERJEE : Sir, in view of the fact that the various State Governments have not yet implemented the recommendations of the Kothari Commission in respect of the primary and secondary teachers, may I know from the hon. Minister whether the Government of India had issued any guidelines to the various State Education Ministries for the implementation of the recommendations of the Kothari Commission and to revise the pay scales of the teaching and the non-teaching staff in the various non-Government schools and colleges in the States ?

PROF. D. P. YADAV : Sir, on our side we have been requesting the State Governments to revise the pay scales. Actually, it is not all the State Governments who have not done it. Very few States like U. P. and some other States have not implemented the salary structure as recommended by the Kothari Commission.

SHRI A. G. KULKARNI : Even U. P. has not implemented it ?

PROF. D. P. YADAV : Not in full. In some of the categories they have implemented and not in others.

SHRI PRANAB KUMAR MUKHERJEE : What about Bihar ?

PROF. D. P. YADAV : We shall be pressing again and request the State Government for that.

MR. CHAIRMAN : Dr. Chakrabarti.

DR. R. K. CHAKRABARTI : Sir, the hon. Minister has said something about the Central school staff, but the question was about the teaching staff all over the country in the primary, secondary and college levels. I hope the hon. Minister knows that an agreement has been reached between the

workers of jute mills and millowners about the average salary. Doesn't the hon. Minister think that in view of the fact that a primary teacher gets something like Rs. 100 per month, and that also in monthly instalments in some places, their cases can be included in the Third Pay Commission ?

PROF. D. P. YADAV : The First Pay Commission for Central Government servants . . .

MR. CHAIRMAN : I think you have already answered it.

PROF. D. P. YADAV : Yes.

श्री इयाम लाल यादव : मान्यवर, ऐसी स्थिति में जबकि प्राइमरी स्कूल और सैंकेंड्री स्कूल के अध्यापकों के वेतन के सम्बन्ध में अभी तक बहुत से प्रदेशों की सरकारों ने न कोई वेतन आयोग नियुक्त किया और न वेतन के सम्बन्ध में उनको केन्द्रीय सरकार की तरफ से जो निर्देश दिये गये थे, उनका उन्होंने पालन किया, इसके साथ ही ये स्कूल अधिकतर जिला परिषद् के या एडेड स्कूल होते हैं, जिनके अध्यापकों को साधारणतया वेतन नहीं मिल पाता और अधिकतर भार सरकार पर पड़ता है, तो क्या सरकार इस बात पर विचार करेगी कि प्राइमरी और सैंकेंड्री स्कूल के तमाम टीचरों के वेतन का भार स्वयं सरकार ही ले ले और सरकार ही उसका वितरण करे। एक प्रकार से इन संस्थाओं का राष्ट्रीयकरण करने पर क्या आप विचार करेंगे ?

प्रो० डी० पी० यादव : जहां तक प्राइमरी और सैंकेंड्री स्कूल के टीचरों की बात है, उनका राज्य सरकारों से सम्बन्ध है। केन्द्रीय सरकार यह जरूर चाहती है कि संपूर्ण भारत में एक समान वेतनमान हो और हम अपना गुड आफिस इस बात के लिये जरूर प्रयोग करेंगे कि उनको अच्छे से अच्छा वेतन मिले।

DR V B SINGH By referring the question of salaries of some teachers to the Pay Commission and not referring of others, is the Government aware that it is creating irrationality in the wage structure ?

PROF. S NURUL HASAN Sir, there are two categories of teachers whose salaries are paid out of the Central Government funds, School teachers and University and College teachers. The matter of University and College teacher is before a committee appointed by the University Grants Commission which is looking into the terms and conditions and pay scales of these teachers. So far as schools are concerned, once the recommendation of the Third Pay Commission is available the Central Government would look into the cases of those school teachers whose salary is to be paid out of the Central Government funds, whether directly or indirectly, and which have not yet been covered by the Third Pay Commission.

श्री मानसिंह वर्मा श्रीमन्, माननीय मंत्री जी जब इस बात को जानते हैं कि विभिन्न राज्यों के जो अध्यापकों के वेतनमान हैं, वे सतीपजनक नहीं हैं तो उसको दृष्टि में रख कर केन्द्र को और से क्या इस प्रकार का कोई सर्वे करने के पश्चात् कोई इस प्रकार की योजना उनको लाभ पहुंचाने के लिए बनाई जा रही है। राज्यों की सीमाएं बहुत सीमित होती हैं, उनके साधन बहुत सीमित होते हैं, वे इतना दे नहीं पायेंगी, तो इसको दृष्टि में रख कर क्या आप कोई योजना इस प्रकार की बना रहे हैं, जिससे उनको लाभ पहुंच सके ?

प्रो० डी० पी० यादव इसका जवाब मैं पहले ही दे चुका हूँ। कोठारी कमीशन ने जैसा कि रिकमेड किया था, कालेज के टीचर्स को यहाँ से हमने 80 परसेंट और 20 परसेंट की वेसिस पर पैसा दिया था। लेकिन उनकी नेशनल कौंसिल ने कहा कि हमको ईयर मार्क कर

के आप पैसा मत दीजिये, सारे का सारा एमाउंट जो है वह हमको एक साथ दे दीजिये। अतः हमने उनको पैसा एक साथ दे दिया और यह कहा कि उसका सारा व्यय शिक्षा के उन्नयन के लिये होना चाहिये। ऐसा उसमें लिखा था और बहुत ही कम स्टेप्स ऐसी हैं जिन्होंने कोठारी कमीशन की रिकमेडेशन को नहीं माना है। एक दो स्टेप्स ऐसी हैं।

MR. CHAIRMAN · Last question

SHRI GULAM NABI UNTOO In view of the fact that our standard of education is deteriorating fast and our educational policy is defective and only those who are rejected elsewhere come to the Education service, will the Government consider establishing such colleges as engineering colleges or medical colleges, where students after passing Higher Secondary or Matriculation will be allowed after proper scrutiny so that graduate in Education will come up ? . . .

MR. CHAIRMAN This does not arise out of this question .

SHRI GULAM NABI UNTOO · Will the Government consider this ?

MR CHAIRMAN · I do not think it arises out of this question.

#### SHORTAGE OF PULSES AND OIL SEEDS

\*62 SHRI CHANDRA SHEKHAR ·  
SHRI KRISHAN KANT †  
DR. Z A AHMAD :  
SHRI D P SHIGH  
SHRI GULAM NABI UNTOO :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been recurring shortage of pulses and oil seeds all over the country,

†The question was actually asked on the floor of the House by Shri Krishan Kant